

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 108
IB-560/ND/2020

IN THE MATTER OF:

M/s Ajay Enterprises ... Applicant/Petitioner

Vs

M/s Sakha Engineers Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 29.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 16.02.2021.



ASIM KUMAR PAL
(COURT OFFICER)